

Programme of Philatelic Advisory Committee for the current year

7699. SHRI NATVARLAL B. PARMAR: Will the Minister of COMMUNICATIONS be pleased to state whether the programme finalised by the Philatelic Advisory Committee for the current year includes the names of Surdas and Sumitranandan Pant, and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): No, Sir. The proposals for the issue of Stamps in honour of Surdas and Sumitranandan Pant were placed before the Philatelic Advisory Committee on 14-4-78 but were not recommended.

Grant of Contracts/Licences to S/C and S/T

7700. SHRI R. N. RAKESH: Will the Minister of COMMUNICATIONS be pleased to state the total number of contracts/licences granted by the Ministry its attached and subordinate offices including the public sector undertakings if any, for the entire period of Janata Government regime and the share there if any to S/C and S/T in each category of such contracts/licences and if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): The information is being collected and will be laid on the Table of the Lok Sabha.

Number of Posts filled up and Shares of S.C. and S.T.

7701. SHRI R. N. RAKESH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the total number of posts filled up in each category of posts with specific shares of SC & ST in such employment in the Ministry, its attached and subordinate offices including the public sector undertakings if any and also the number of posts

de-reserved in each category during the period of Janata Government and reasons therefor; and

(b) the total number of departmental promotions/upgradation of posts in each category of posts and how many posts gone to SC & ST during the same period?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). There is no public sector undertaking under the Ministry of Labour. The required information in respect of this Ministry and its attached and subordinate offices is being collected and will be laid on the Table of the Sabha as early as possible.

Grant of Contracts and Licences

7702. SHRI R. N. RAKESH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state the total number of contracts/licences granted by Ministry, its attached and subordinate offices including the public sector undertakings, if any, and the share thereof the SC and ST in each category of such contracts/licences during the period of Janata Government and if not, why?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): There is no public sector undertaking under the Ministry of Labour. The required information in respect of the Ministry and its attached and subordinate offices is being collected and will be laid on the Table of the Sabha as early as possible.

Boundary Disputes with Pakistan and China

7703. SHRI HARI VISHNU KAMATH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a statement made by Sheikh Abdullah, Chief Minister of Jammu and Kashmir, to the effect that any